

**Central Administrative Tribunal  
Principal Bench**

**OA No.3407/2014  
MA No.2412/2019**

New Delhi, this the 30<sup>th</sup> day of July, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Bhagat Ram,  
S/o Jagat Ram,  
Designation : Asstt. Engineer,  
Age 58 years,  
R/o House No.215, Block C-7,  
Safdarjung Development Area,  
New Delhi-110016.

...Applicant  
(By Advocate : Shri P.S. Ranga )

Versus

Vice Chaimran,  
Delhi Development Authority,  
'B' Block, Vikas Sadan, INA,  
New Delhi-110023.

...Respondent  
(By Advocate : Ms. Sriparna Chatterjee)

**ORDER (ORAL)**

**Justice L. Narasimha Reddy, Chairman :-**

**MA No.2412/2019**

This Application is filed by the applicant with a prayer to permit him to withdraw the OA. Permission is accorded and the OA is dismissed as withdrawn. MA is ordered, accordingly.

**OA No.3407/2014**

In view of the above order passed in MA, the OA is dismissed as withdrawn.

There shall be no order as to costs.

( Aradhana Johri ) ( Justice L. Narasimha Reddy )  
Member (A) Chairman

'rk'